

Report of 1001 Cases

Sl. No.	District	Pending before Court	No. of pending Cases	Total Cases	Remarks
1.	Bokaro	1. A. D. J. – I 2. A. D. J. – II 3. J. M. 1 st Class – cum- Pr. Magistrate, JJB 4. A. D. J. – II, Bermo at Tenughat 5. S. D. J. M., Bermo at Tenughat	16 Cases 18 Cases 06 Cases 03 Cases 05 Cases	48 Cases	Case records of POCSO 20/2017 and POCSO 28/2018 arising out of G.R. Case No. 109/2018 have already been disposed of by the Court of A. D. J. – I of Bokaro.
2.	Chaibasa	1. A. D. J- III 2. A.C.J.M. 3. S.D.J.M. (Porahat)	12 Cases 06 Cases 03 Cases	21	04 cases i.e. GR (POCSO) 41/2015 GR (POCSO) 08/2017 GR (POCSO) 43/2015 GR (POCSO) 30/2014 Have already been disposed off by the Court of A. D. J- I. 03 cases i.e. ST 183/2016 (in the Court of Pr. D.J.) Gr (POCSO)- 03/2016 & GR (POCSO)- 27/2014 (both in the Court of A. D. J- I) are fixed. 02 Cases i.e. S.T Case No. 63/2017 (in the Court of Pr. D. J) & S. T.- 110/2018 (in the Court of A. D. J- I) are likely to be disposed of very soon.
3.	Chatra	1. Pr. D. J. 2. A. D. J. – I 3. A. D. J. – III 4. A. D. J. – IV 5. C. J. M. 6. A. C. J. M. 7. S. D. J. M.	07 Cases 11 Cases 08 Cases 01 Case 01 Case 03 Cases 04 Cases	35 Cases	02 Cases i.e. ST Case No. 126/2017 and Itkhori P.S.- 85/2017 already disposed of.
4.	Daltonganj	1. A. S. J- I 2. A. S. J- III 3. A. S. J- II 4. J.M.F.C. 5. J.M.F.C.	06 Cases 09 Cases 10 Cases 13 Cases 12 Cases	50 Cases	
5.	Deoghar	1. A.D.J- I-cum-	06 Cases	43	

		<p>Spl. Judge (POCSO)</p> <p>2. A.D.J- II</p> <p>3. J. M -1st Class</p> <p>4. J. M -1st Class</p>	<p>09 Cases</p> <p>15 Cases</p> <p>13 Cases</p>	Cases	
6.	Dhanbad	<p>1. A. D. J. – III</p> <p>2. A. D. J. – XIV</p> <p>3. A. D. J. – XII</p> <p>4. A. D. J. – XVI</p> <p>5. J. M.</p> <p>6. J. M.</p> <p>7. J. M.</p> <p>8. J. M.</p> <p>9. A. D. J. – I – cum-Special Judge, C. B. I.</p> <p>10. Pr. Mag., JJB</p> <p>11. J. M., Railway</p>	<p>11 Cases</p> <p>09 Cases</p> <p>09 Cases</p> <p>10 Cases</p> <p>10 Cases</p> <p>06 Cases</p> <p>10 Cases</p> <p>11 Cases</p> <p>11 Cases</p> <p>06 Cases</p> <p>02 Cases</p>	95 Cases	<p>1. G.R. No. 1944/16 pending in the Palamau at Daptonganjudgeship.</p> <p>2. G.R. No. 118/17 pending in the Deoghar Judgeship.</p> <p>3. G.R. No. 129/17 pending in the Deoghar Judgeship.</p> <p>4. G.R. No. 122/17 pending in the Deoghar Judgeship.</p> <p>5. G.R. No. 49/18 pending in the Sahebganj Judgeship.</p>
7.	Dumka	<p>1. A. D. J. – I</p> <p>2. A. D. J. – II</p> <p>3. A. D. J. – IV</p> <p>4. A. C. J. M.</p> <p>5. S. D. J. M.</p> <p>6. J. M. 1st Class</p>	<p>07 Cases</p> <p>01 Cases</p> <p>02 Cases</p> <p>05 Cases</p> <p>13 Cases</p> <p>01 Cases</p>	29 Cases	
8.	Garhwa	<p>1. A. D. J- I</p> <p>2. J. M-1stClass</p> <p>3. J. M- 1st Class</p>	<p>10 Cases</p> <p>08 Cases</p> <p>12 Cases</p>	30 Cases	
9.	Giridih	<p>1. A. D. J. – I – cum-Special Court</p> <p>2. A. D. J. – IV</p> <p>3. A. C. J. M.</p> <p>4. Sub Judge – IV -cum- J. M.</p> <p>5. Sub Judge – II -cum- J. M.</p> <p>6. J. M. 1st Class</p>	<p>12 Cases</p> <p>12 Cases</p> <p>06 Cases</p> <p>07 Cases</p> <p>06 Cases</p> <p>06 Cases</p>	49 Cases	<p>Out of 54 Cases, 05 Cases have been disposed of.</p> <p>ST No. 37/2016 disposed of on 11.05.17,</p> <p>G. R. No. 113/2013, Muffasil P. S. 24/2013 disposed of on 07.02.2018,</p> <p>G. R. No. 657/2014, Tisri P. S. 12/2014 disposed of on 17.12.15</p> <p>S. T. 41/2016 disposed of on 11.09.17</p>

					G. R. 668/2013 Muffasil P. S. 97/2013 disposed of on 07.09.17
10	Godda	1. Pr. D. J. 2. A. D. J. – III 3. C. J. M. 4. J. J. B.	05 Cases 04 Cases 09 Cases 01 Cases	19 Cases	
11	Gumla	1. A. D. J. – I 2. A. C. J. M.	15 Cases 09 Cases	24 Cases	
12	Hazaribag	1. A. D. J. – I 2. A. D. J. – III 3. A. D. J. – XII 4. A. D. J. – XIV 5. J. M. 1 st Class 6. J. M. 1 st Class	10 Cases 09 Cases 09 Cases 07 Cases 10 Cases 10 Cases	55 Cases	
13	Jamshedpur	1. A. D. J- I 2. A. D. J- V 3. A. D. J- IX 4. A. D. J- XIII 5. C. J. M. 6. J. M. 1 st Class 7. J. M. 1st Class 8. J. M. 1st Class 9. A.D.J., (Ghatshila) 10. A.C.J.M., (Ghatshila)	11 Cases 12 Cases 12 Cases 14 Cases 13 Cases 12 Cases 10 Cases 09 Cases 05 Cases 04 Cases	102 Cases	Out of 104 Cases, 02 Cases have been disposed of. 1. ST No. 16/2014(POCSO) disposed of on 19.07.16 2. S.T. No. 108/2017, G.R. No. 3080/2016 disposed of on 12.06.2018 Jamshedpur(Rail)- 06 cases of Chakradharpur and 03 cases of other Judgeship
14	Jamtara	1. Pr. D. J. 2. C. J. M.	03 Cases 18 Cases	21 Cases	As the Cases related to POCSO 07/18 arising out of Jamtara P. S. 13/18 and G. R. 419/17 are exclusively triable by the Courts of A. D. J. – I and Pr. M., J. J. B., Jamtara, they have not been transferred for speedy trial in the above named Courts.
15	Khunti	1. Pr. D. J. 2. A. D. J. – I 3. J. M. 1 st Class 4. S. D. J. M. 5. C. J. M.	09 Cases 06 Cases 04 Cases 03 Cases 07 Cases	29 Cases	Out of 30 Cases, 01 Cases have been disposed of. 1. POCSO 11/2017 disposed of on 04.06.17.
16	Koderma	1. A. D. J. – I 2. A. D. J. – II 3. C. J. M. 4. J. J. B.,	09 Cases 10 Cases 14 Cases 01 Case	34 Cases	

		Koderma			
17	Latehar	1. A. D. J. – I 2. A. D. J. – II 3. C. J. M. 4. Pr. Magistrate, JJB	07 Cases 07 Cases 15 Cases 01 Case	30 Cases	
18	Lohardaga	1. Pr. D. J. 2. A. D. J. – I 3. C. J. M. 4. P. M., J. J. B.	12 Cases 01 Case 02 Cases 01 Case	16 Cases	Out of 18 Cases, 02 Cases have been disposed of.
19	Pakur	1. Pr. D. J. 2. A. D. J. – I 3. C. J. M. 4. J. M. 1 st Class	09 Cases 09 Cases 01 Case 01 Case	20 Cases	
20	Ramgarh	1. A. D. J. – I 2. A. D. J. – II 3. C. J. M. –cum- Sr. Civil Judge - III 4. Sr. Civil Judge - II –cum – J. M. 1 st Class	06 Cases 10 Cases 11 Cases 10 Cases	37 Cases	Mundu P. S. Case No. 303/2017 relating to Juvenile shall be disposed of by the Court of Pr. Magistrate, J.J.B., Ramgarh
21	Ranchi	1. A. J. C. – XII 2. A. J. C. – VII 3. A. J. C. – XVIII 4. A. J. C. – X 5. A. J. C. – XIII 6. C. J. M. 7. J. M. F. C. – XVII 8. J. M. – VIII 9. J. M. F. C. – XI 10. J. M. F. C. – IV	11 Cases 09 Cases 14 Cases 10 Cases 09 Cases 10 Cases 08 Cases 08 Cases 09 Cases 10 Cases	98 Cases	02 ST Cases i.e. ST 615/15 & ST 112/18 have already been disposed of by the Court of A. J. C. – X and A. J. C. – XIII respectively.
22	Sahibganj	1. A. D. J. - I 2. C. J. M. 3. A. D. J. - I, Rajmahal 4. S. D. J. M., Rajmahal	08 Cases 05 Cases 05 Cases 01 Case	19 Cases	1. 01 Case Disposed of (G.R. No. 01/16 on 05/08/2017).
23	Seraikella	1. Pr. D. J. 2. A. D. J. - I 3. Pr. Magistrate, JJB 4. J. M., 1 st Class	03 Cases 04 Cases 01 Case 12 Cases	20 Cases	
24	Simdega	1. A. D. J.-cum- Special Judge, POCSO-cum- Special Judge SC/ST Act Cases 2. C. J. M. Court	17 Cases 03 Cases	20 Cases	